

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.No.157/2015

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>th</sup> January 2018, 10.30 A.M

Name of the Company	Sushil Kumar Ganeriwala & Anr.-Versus-Bengal Brahmaputra Realty Ltd. & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CS SANJAY KUMAR GUPTA, PCS
  2. CS ROHIT KESHRI, PCS
  3. CS RAHUL PARASRAMPURIA, PCS
- } Petitioners

1. SWAPNA CHOUBEY, Adv.
  2. CS TANVIR, PCS
- } Respondents.

Shri  
9.1.18

Tanvir  
9/01/18

ORDER

Ld. Counsel for the petitioner and the respondents is present.

Heard the part arguments of the Ld. Counsel for the petitioner.

List it on 16/01/2018 for remaining arguments.

sd  
(Jinan K.R.)  
Member (J)

sd  
(V.P.Singh)  
Member (J)